

Central Administrative Tribunal
Principal Bench

C.P. No. 60/2005 In
O.A. No. 3061/2003

21

New Delhi this the 10th day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Om Pal
S/o Shri Net Ram
Clerk under
Sr. Section Engineer (P-Way)
Northern Raialway
Gaziabad.

-Applicant

(None Present)

Versus

Shri R.R. Jaruhar
General Manager
Northern Railway
Baroda House, New Delhi

2. Shri D.V. Gautam
Divisional Personnel Officer
Northern Railway, DRM Office
New Delhi.

-Respondents

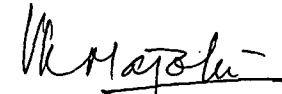
(By Advocate: Shri T.D. Yadav, proxy counsel for
Ms. Sageeta Tomar)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

By High Court's orders dated 8.4.2005, Tribunal's orders have been stayed. As such, these proceedings are dropped and notices to the respondents are discharged with liberty to the applicant to revive these proceedings, if necessary, as and when final orders of the High Court are available to him.


(Meera Chhibber)
Member (J)


(V.K. Majotra) 10.5.05
Vice Chairman (A)

cc.